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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CRL.A. 631/2024, CRL.M.A. 21103/2024 & CRL.M.A. 21104/2024**
UMAR KHALIDAppellant

Through: Mr. Trideep Pais, Senior Advocate
with Ms. Sanya Kumar, Mr. Sahil
Ghai, Mr. Sai Vinod, Advocates.
(M: 9818335779)

versus

STATE (GOVT OF NCT OF DELHI)Respondent

Through: Mr. Amit Prasad, SPP for State with
Ms. Ruchika Prasad, Mr. Ayodhya
Prasad, Ms. Chanya Jaitly & Ms.
Kavya Agarwal, Advocates with Insp.
Sushil Kumar, P.S. Special Cell, Lodhi
Colony.

CORAM:
JUSTICE PRATHIBA M. SINGH
JUSTICE AMIT SHARMA

ORDER
% **22.07.2024**

1. This hearing has been done through hybrid mode.
2. Subject to orders of Hon'ble the Acting Chief Justice, list this matter before another Bench, of which one of us (Hon'ble Justice Mr. Amit Sharma) is not a member, on 24th July, 2024, alongwith all connected matters.

PRATHIBA M. SINGH, J.

AMIT SHARMA, J.

JULY 22, 2024/bsr